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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No199

Lam Kishore

Versus *nos*

Date of Order	Orders
12.8.99	Mr. P. N. Jati - Counsel for applicant. May be listed for direction on 31.8.99. <i>ch</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>C. Kishore</i> (GOPAL KRISHNA) Vice Chairman (J)
31-8-99	Mr. C. B. Sharma, counsel for the proxy for Mr. P. N. Jati, counsel for the applicant. At the request of the brief holder, may be listed for direction on 1-10-99. <i>ch</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>C. Kishore</i> (GOPAL KRISHNA) Vice Chairman (J)
1-10-99	Mr. P. N. Jati, Counsel for the applicant seeks to withdraw this original Application. Prayer is allowed and this original Application is disposed of as withdrawn. <i>ch</i> (N. P. NAWANI) Member (A) <i>S. K. Agarwal</i> S. K. Agarwal Member (Judicial)